

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH

O.A. No. 63/90
XXXXXXbox

198

DATE OF DECISION 17.1.1991Dr. P.C.Ahluwalia PetitionerMr. G.S.Walia Advocate for the Petitioner(s)

Versus

Union of India & Ors. RespondentMr. S.C.Dhawan Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. P.S.Chaudhuri, Member (A)

The Hon'ble Mr. J.P.Sharma, Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ? Yes
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

P.S.Chaudhuri
(P.S.Chaudhuri)
Member (A)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

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Original Application No. 63/90

Dr. P.C.Ahluwalia,
25 Nand Apartment,
Panchpakhadi, Thane (West),
Pin 400 602

... Applicant

v/s.

1. Union of India through
Secretary, Railway Board,
Rail Bhavan, New Delhi.
2. General Manager, Central
Railway, Bombay V.T. ... Respondents.

CORAM: Hon'ble Member (A), Shri P.S.Chaudhuri.
Hon'ble Member (J), Shri J.P.Sharma.

Appearances:

Mr. G.S.Walia, Adv.,
for the applicant and
Mr. S.C.Dhawan, Adv.,
for the respondents.

ORAL JUDGEMENT:

Dated : 17.1.1991

(Per. P.S.Chaudhuri, Member (A))

This application under Section 19 of the Central Administrative Tribunals Act, 1985 was filed on 1.2.1990. In it the applicant who retired as Chief Hospital Superintendent, Central Railway, is challenging the action of the respondents in not restoring the facility of post-retirement complimentary passes and connected and consequential reliefs.

2. We have today heard Mr. G.S.Walia, learned counsel for the applicant and Mr. S.C.Dhawan, learned counsel for the respondents.
3. At the outset Mr. Walia submitted that he would not be pressing this application and sought permission to withdraw the application. Permission is granted.

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4. The application is disposed as withdrawn.
In the circumstances of the case there will be no
order as to costs.

J.P. Sharma

(J.P. Sharma)
Member (J)

P.S. Chaudhuri

(P.S. Chaudhuri)
Member (A)

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